

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA

UNSTARRED QUESTION NO. † 2775
ANSWERED ON 12TH DECEMBER, 2024

FUNDS ALLOCATED TO FOOD PARKS

† 2775. **SHRI HANUMAN BENIWAL:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the details of funds allocated to the food parks under the mega food park project by the Union Government;
- (b) whether the mega food park projects have not achieved their target in various regions;
- (c) if so, the details thereof along with the steps taken/being taken by the Government in this regard; and
- (d) whether it is a fact that the information about propagating the benefits of the said scheme has not reached amongst the masses and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a). The details of funds allocated to the food parks under the Scheme for Mega Food Parks during the last four years and current year by the Union Government is at **ANNEXURE**.

(b), (c) & (d). There was no region wise target under the Scheme for Mega Food Parks. Ministry has approved 41 Mega Food Park projects. Out of this, 24 Mega Food Parks are operational with a total project cost of ₹2,754.33 crore, approved grants in aid of ₹1,175.27 crore and ₹1,072.55 crore has been released to these projects generating 70,343 employments and benefitting 60,277 farmers.

Projects under Scheme for Mega Food Parks were approved over a period and gestation period for completion of the projects is 30 months. Projects need various statutory clearances from State Governments and populating the Mega Food Parks with food processing units is time consuming. The scheme has been operational since 2008-09 and has requirement of at least 50 acres of land which often is a deterrent in hilly and difficult areas.

The steps taken by the Ministry of Food Processing Industries to ensure that the Mega Food Parks may become operational at the earliest includes regular progress review meetings being held with the promoters and concerned State Government representatives by Minister, FPI and Secretary, FPI for time bound completion of the projects, modification in scheme guidelines from time to time to remove the bottlenecks impeding the implementation of the projects, release of grant installment has been linked to proportionate physical progress on all project components including Primary Processing Centers (PPCs), Standard Design Factory (SDF) sheds and leasing of land to set up Food processing units and appropriate penalty is imposed for delays.

Under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) scheme, various initiatives have been taken to promote and increase awareness & participation among beneficiaries through National & State level awareness campaigns such as Newspaper advertisement, Radio Jingles, Exhibitions & Expos, Buyer-Seller Meets, Ministry's website, etc. since the inception of the scheme.

After taking into account recommendations of many state Governments & Working Group constituted under 12th Finance Commission, a new scheme of Scheme for Creation of Infrastructure for Agro Processing Clusters (APC) was launched under PMKSY to develop common infrastructure in relatively smaller geographical area of 10 acres. Accordingly, Mega Food Park scheme has been discontinued w.e.f. 01.04.2021.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2775 ANSWERED ON 12.12.2024 ON “FUNDS ALLOCATED TO FOOD PARKS”**

Financial year	Budget Estimate (In ₹ crore)	Revise Budget Estimate (In ₹ crore)	Actual Expenditure (In ₹ crore)
2020-21	100	61.85	61.86
2021-22	57.6	54.37	52.59
2022-23	55.8	24.8	22.14
2023-24	54.8	20.66	20.64
2024-25 (Till 15.11.2024)	24.8	Yet to be finalised	8.14
